File No.HR-29/11/2023-HR-FSSAI-Part(1)

Food Safety and Standards Authority of India A Statutory Authority under Ministry of Health & Family Welfare, Govt. of India (HR Division/Recruitment Cell) FDA Bhavan, Kotla Road, New Delhi-110 002

Dated: 10th August, 2023

CIRCULAR – DEP-01/2023

Filling up of post of Advisor (General Central Services, Group 'A', Non-Ministerial) in the Food Safety and Standards Authority of India (FSSAI) through transfer on deputation (including short term contract) on Foreign Service terms- reg.

Food Safety and Standards Authority of India (FSSAI) is an autonomous statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

2. FSSAI proposes to fill-up position of Advisor from officers holding regular position in the Central Government or State Governments or Union Territories or Govt. Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations on transfer on deputation (including short-term contract) on foreign service terms basis as per the details contained in Annexure–I. Applicants fulfilling the eligibility criteria & having relevant experience, etc., may apply online on the link available on the FSSAI website i.e. <u>www.fssai.gov.in</u> commencing from 12thAugust, 2023 to 4th September, 2023.

3. The hard copy of online application form duly certified by the employer along with *"Certificate by employer/Cadre Controlling Authority"* in the prescribed format and other supporting certificates/documents (Integrity certificate, vigilance clearance, Major/Minor penalty imposed during the last ten years and up to-date duly certified photocopies of APARs for the last 5 years) **must reach** <u>through proper channel</u> to Assistant Director (Recruitment),

FSSAI Headquarters, 3rd Floor, FDA Bhawan, Kotla Road New Delhi by 11th September 2023 failing which the online application will not be considered.

4. The period of deputation would be initially for three years. Further, extension beyond the stipulated terms would be subject to performance evaluation in the organization. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training Office Memorandum No.6/8/2009-Estt. (Pay II) dated 17th June, 2010 and other orders/guidelines issued in this regard from time to time. The period of deputation, in case of employees already on deputation in another ex-cadre post including the period of deputation held immediately preceding this appointment in the same or some other organization/Department shall not exceed five years. The maximum age limit for appointment on deputation for the post of Advisor (Pay Level-14) shall be **58 years** on the closing day of receiving of the applications.

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5. The vacancy shown in the advertisement is indicative which may increase or decrease. The Food Authority reserves the right not to fill up all or any of the vacancies or to cancel the advertisement at any stage.

(Pradeep Kumar Jain) Assistant Director (Recruitment) Tele: 011-23667349

To,

1. All Ministries/Departments/Organizations of Govt. of India/State Govt./UTs/ Autonomous Bodies as per Standard list.

2. The Under Secretary (Food), Department of Health and Family Welfare, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi - with a request to kindly send the advertisement to Department of Personnel and Training for uploading the advertisement on DOP&T website for wide circulation.

3. IT Division- for uploading on official website (www.fssai.gov.in).

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Certification by the Employer/ Cadre Controlling Authority

The information/ details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2. Also certified that;

- i) There is no vigilance or disciplinary case pending/contemplated against Smt./Shri_____
- ii) His/ Her integrity is certified.

iii) His/ Her CR Dossier in original are enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.

iv) No major/ minor penalty has been imposed on him/ her during the last 10 years **or** A list of major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be).

Countersigned

(Employer/Cadre Controlling Authority with Seal)

ANNEXURE – I

Proposed Post to be filled up in FSSAI on transfer on Deputation on Foreign Service Terms Basis

Post	Post/ Pay Level	No of Post	Eligibility/experience
Code 01	Advisor (Pay Level-14) (Rs.1,44,200- 2,18,200)	01 (New Delhi)	Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi-Government, Statutory or Autonomous Organizations: (i) Holding analogous post on regular basis in the parent cadre or departments; or
			(ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in Pay level 13 or equivalent in the parent cadre or department; and
			(iii) Possessing "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time. OR
			PG Diploma of at least one year duration in Food Safety or Food Science or Food Processing or Quality Assurance in Food sector or Dietetic and Public Health or Nutrition or Dairy Science or Bakery Science or Post Harvest Technology from a Govt. recognized University/ Institute with a condition that candidates who have completed these PG Diploma courses, must have studied anyone of following subjects at their Bachelor's degree level i.e. Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Food Processing Technology or Fruit & Vegetable or Medicine or Veterinary sciences or Fisheries or Animal Sciences" OR
			BE or B. Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years' duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by

	Food Authority from time to time; and	
	 (iv) with eighteen years' experience of working in research and development in Laboratories or Research Institutions or Scientific Organizations in the field of food science or standards or safety and out of the aforesaid eighteen years at least nine years should be in a supervisory capacity; or Doctorate Degree in any of the aforesaid subjects with fifteen years working experience in the Laboratories or research institutions or scientific organizations in the fields mentioned above in this para and out of fifteen years at least eight years should be in a supervisory capacity; and (v) Published research work of high standards in related field. 	